



\$~4 (company matter)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CO.PET. 329/2011 & C.A.NO.675/2020**

IFCI FACTORS Ltd.

.... Petitioner

Through:

versus

KOUTONS RETAIL INDIA Ltd.

..... Respondent

Through: Ms. Ruchi Sindhwani, Sr.

Standing Counsel with Ms. Megha Bharara,

Adv. for Official Liquidator

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER

11.12.2020

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(Video-Conferencing)

1. Owing to paucity of time, it is not possible to take up this matter today.
2. Renotify on 14th December, 2020.

C. HARI SHANKAR, J.

DECEMBER 11, 2020

dsm